

OA 433 of 2005

O R D E R (Oral)

03.05.2006

None for the applicant.

Shri Mukund Jee, counsel for respondents.

The case is called out. No one appears on behalf of the applicant, though learned Standing Counsel for the respondents is present. From perusal of the record, it appears that on the last date, a time was sought by the applicant. On two dates prior to that, the learned counsel for applicant was not even present. Today also, on call, no one appears on behalf of the application. This application is dismissed for non-prosecution.



[P.K. Sinha] V.C.

/cbsf